

From,

Ran Vijay Pratap Singh, H.J.S,
Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
LNJN National Institute of Criminology & Forensic Science,
Ministry of Home Affairs, Government of India,
Sector-3, Outer Ring Road,
Rohini, Delhi – 110085

No. 251/Admin.(Services)/2021 Dated:Allahabad: June 11, 2021

Subject: Nomination for Online Training Courses to be Organized by NICFS, Delhi during July-September, 2021.

Sir,

With reference to your letter no. 20/02/2021-NICFS dated 01.06.2021 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for nomination to the online programmes/courses mentioned against their names.

CHART-X

S. No.	Course Name/ (Course Director's Name)	Course Dates	Proposed Nominations (Sri/Sushri/Smt.)
1.	Course on Fire & Explosion Investigation	05 – 09 July, 2021 (5 days)	1. Atul Kumar Nayak, Civil Judge (J.D.), Basti 2. Surekha, Civil Judge (J.D.), Lalitpur
2.	Course on Investigation of Road Accidents	12 – 15 July, 2021 (4 days)	1. Swaraangi Shukla, Civil Judge (J.D.), Allahabad 2. Arpita Singh, Civil Judge (J.D.), Mahoba
3.	Course on Digital Evidence and Online Social Media	12 – 16 July, 2021 (5 days)	1. Ahsanullah Khan, ADJ, Unnao 2. Sanjiv Kumar Singh, Spl. J. (SC/ST, Pev.of Atroci Act), Hardoi
4.	Course on Expert Testimony in Criminal Trial	26 – 29 July, 2021 (4 days)	1. Sanjay Raj Pande, Nyayadhikari, Gram Nyayalaya, Bilsa-Budaun 2. Garima Singh, Civil Judge (J.D.), Etawah
5.	Course on Human Rights	26 – 30 July, 2021 (5 days)	1. Kapila Raghav, ADJ, Kanpur 2. Priti Srivastav-I, Addl. Principal Judge, Family Court, Gorakhpur
6.	Courese on Forensic Accounting for Law Enforcement Officers	02 – 06 Aug., 2021 (5 days)	1. Pranav Tripathi, Civil Judge (J.D.), Ramabai Nagar 2. Shobha Bhati, Civil Judge (J.D.), Agra
7.	Induction Course in Forensic Science	02 – 13 Aug., 2021 (10 days)	1. Kavita Kumari, Civil Judge (J.D.), Gorakhpur 2. Brijendra Kumar Tripathi, Nyayadhikari, Gram Nyayalaya, Ekauna-Shrawasti
8.	Course on Speaker Identification and Tape Authentication	04 – 06 Aug., 2021 (3 days)	1. Varnika Shukla, Civil Judge (J.D.), Jalaun at Orai 2. Rumana Ahmad, Judicial Magistrate, Agra
9.	Course on Prevention & Control of Drug Abuse	09-11 Aug., 2021 (3 days)	1. Kavya Singh, Civil Judge (J.D.), Gonda 2. Peeyush Bhartiya, Civil Judge (J.D.), Lucknow
10.	Course on Forensic Science & Forensic Medicine	09 – 13 Aug., 2021 (5 days)	1. Sharjil Khan, Civil Judge (J.D.), Maharajganj 2. Prachi Agrawal, Civil Judge (J.D.), Kasganj
11.	Course on Deviance among Street Children	23 -25 Aug., 2021 (03 days)	1. Ashish Kumar Singh, Civil Judge (J.D.), Basgaon-Gorakhpur 2. Kriti Singh, Civil Judge (J.D.), Rai Bareli

12.	Course on Intellectual Property Rights Violation	06 – 08 Sept., 2021 (3 days)	1. Ahasan Husain, ADJ, Shahjahanpur 2. Harendra Bahadur Singh, Spl. Sec.& Addl. LR (Nyay Vibhag), Government of U.P., Lucknow
13.	Course on Delay in Criminal Trial	13 – 15 Sept., 2021 (3 days)	1. Parvendra Kumar Sharma, ADJ, Agra 2. Gyan Prakash Singh, Spl.Judge, Anti Corruption V.B.UPSEB, Meerut
14.	Course on Cyber Crime Investigation using OSINT	13 – 17 Sept., 2021 (5 days)	1. Mayuresh Srivastav, Civil Judge (J.D.), Faizabad 2. Swarnmala Singh, Civil Judge (J.D.), Deoria
15.	Course on Juvenile Social Maladjustment	20 – 22 Sept., 2021 (3 days)	1. Ankur Chitranshi, Civil Judge (J.D.), Hardoi 2. Kiran Mishra, Civil Judge (J.D.), Fatehpur
16.	Course on Impact of Forensic Reports on Judicial Decisions in a Criminal Trial	20 – 22 Sept., 2021 (3 days)	1. Nagma Khan, Civil Judge (J.D.), Budaun 2. Anuja Singh, Civil Judge (J.D.), Banda
17.	Course on Examination of Security Documents and Electronic Printouts	20 – 24 Sept., 2021 (5 days)	1. Palash Ganguly, Civil Judge (J.D.), Konch-Jalaun at Orai 2. Meenal Chawla, Civil Judge (J.D.), Shahjahanpur
18.	Course on Forensic Evidence in Human Trafficking	27-29 Sept., 2021 (3 days)	1. Rajesh Bhardwaj, ADJ, Aligarh 2. Pooja Singh, ADJ, Faizabad

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

sd/-

Joint Registrar (J) (Services)

No. 251(i)/Admin. (Services)/2021 Dated: June 11, 2021

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, **Basti, Lalitpur, Allahabad, Mahoba, Unnao, Hardoi, Budaun, Etawah, Kanpur Nagar, Gorakhpur, Ramabai Nagar, Agra, Shrawasti, Jalaun at Orai, Gonda, Lucknow, Maharajganj, Kasganj, Rai Bareli, Shahjahanpur, Meerut, Faizabad, Deoria, Fatehpur, Banda and Aligarh** with the request to inform the Officers concerned accordingly.
3. **Sri Harendra Bahadur Singh, Spl. Sec.& Addl. LR (Nyay Vibhag), Government of U.P., Lucknow**, with the request to attend the Training Courses for which he has been nominated.
4. The nominated officers are requested to **compulsorily** furnish their contact details (**mobile number and e-mail ID**) at the earliest to NICFS, Delhi at training.nicfs@nic.in under intimation to the undersigned (services@allahabadhighcourt.in). It is also informed that if the situation due to COVID-19 improves, the training courses of the nominated officers will be conducted at NICFS' premises at Delhi. In that scenario, the nominated officers must not proceed without acceptance of nomination.

They are further informed that the list of accepted nominees can be downloaded from NICFS's website www.nicfs.gov.in under link 'Training' about 15 days prior to the Course and a police wireless message will be issued to the nominated Officers by NICFS, Delhi. They are also requested to check the said website from time to time for further communication.

sd/-

Assistant Registrar (Services)